

**FORM B
PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF FAST AND SAFE TRANSPORT PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	FAST AND SAFE TRANSPORT PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	17/08/1989
3.	Authority under which corporate debtor is incorporated /registered	Roc-Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63011TN1989PTC017903
5.	Address of the registered office and principal office (if any) of corporate debtor	344,WALL TAX ROAD,CHENNAI- 600079
6.	Date of closure of Insolvency Resolution Process	02/08/2020
7.	Liquidation commencement date of corporate debtor	04/03/2021[Order received on 05/03/2021]
8.	Name and registration number of the insolvency professional acting as liquidator	CHANDRAMOULI RAMASUBRAMANIAM (C RAMASUBRAMANIAM) IBBI/IPA-002/IP-N00052/2016-17/10096
9.	Address and e-mail of the liquidator, as registered with the Board	'RAJI' 3B1, 3rd floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai, Tamil Nadu - 600002. fcs.rms@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	'RAJI' 3B1, 3rd floor, Gaiety Palace, No.1L, Blackers Road, Mount Road, Chennai, Tamil Nadu - 600002. fcs.rms@gmail.com
11.	Last date for submission of claims	04/04/2021

Notice is hereby given that the National Company Law Tribunal Division Bench - II, Chennai has ordered the commencement of liquidation of the **FAST AND SAFE TRANSPORT PRIVATE LIMITED** on 04/03/2021[Order received on 05/03/2021]

The stakeholders of **FAST AND SAFE TRANSPORT PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **04th April 2021**

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and Signature of Liquidator


**CHANDRAMOULI RAMASUBRAMANIAM
(C RAMASUBRAMANIAM)**

C. RAMASUBRAMANIAM, INSOLVENCY PROFESSIONAL

IP No. IBBI/IPA-002/IP-N00052/2016-2017/10096

"RAJI" 3B1, 3rd Floor, Gaiety Palace,

No. 1L - Blackers Road, Mount Road, Chennai - 600 002.

GST No. 33AFGPC8189P1ZV

Date: 07.03.2021

Place: Chennai.

'Raji', 3B1, 3rd Floor, Gaiety Palace, No. 1L, Blackers Road, Mount Road, Chennai - 600 002.

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